

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 176 OF 2015 &
IA Nos. 364, 368, 424 OF 2015 & IA No. 54 OF 2016**

Dated: 2nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chamundeshwari Electricity Supply Company Ltd. ...Appellant(s)

Vs.

M/s. Saisudhir Energy (Chitradurga) Pvt. Ltd & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Srishti Govil

Counsel for the Respondent(s) : Mr. Atul Y. Chitale, Sr. Adv.
Ms. Tanki Kakar
Mr. Gowtham Polanki (Rep.)
for R.1

ORDER

List the matter on **31.01.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/Vg